

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.07.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 502 of 2021	Anand Natvarlal Khant Vs. Kush Structure Pvt. Ltd.	Ranu Purohit	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 674 of 2020	Gopalpur Ports Ltd. Vs. Sri Avantika Contractor (I) Ltd.	Nikhil Jain	Kumar Anurag Singh Zain A. Khan
3.	Comp. App. (AT) (Ins) No. 315 of 2021	Om Prakash Pandey Vs. Indian Overseas Bank & Anr.	Subhasish Bhowmick	Ramesh Chandra Prusti Sukriti Dutta-R1 Rahul Auddy-R2

After rising of above Bench and Chennai Bench

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Directions

4.	Comp. App (AT) No. 167 of 2020	Niklesh Tirathdas Nihalani Vs. Shah Poddar Nihlani Organisers Pvt. Ltd. & Ors.	Aaditya A. Pande	C.S. Jigarkumar Gandhi Jigarkumar Gandhi-R1
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For Hearing

5.	Comp. App. (AT) (Ins) No. 642 of 2020 Part Heard	Panch Tatva Promoters Pvt. Ltd. Vs. GPT Steel Industries Ltd. (Through Resolution Professional) & Ors.	Prachi Johri	Tishampati Sen-R1 Deep Roy-R2 Ayan Debmitra-R3 Vishal Ganda
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar